

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 30

**MA 3808/2019 in C.P.(IB)568/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **30.11.2022**

NAME OF THE PARTIES: **Yogesh Baliram Vargantwar**

**V/s**

**Vighnahartha Health Visionaries Pvt Ltd**

*Appearance (via video-conference):*

For the Applicant : Adv. P. M. Athavale a/w Adv. Avinash R. Khanolkar

For the Respondent : None Present

Section 60(5), 9 of the IBC, 2016

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**ORDER**

Due to paucity of time, the matter could not be taken up today. Accordingly,  
list this matter on Board on **13.01.2023**.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Akash

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)